

Annexure - 7

Name of the Corporate Debtor : -LAS Cargo Private Limited

Date of commencement of CIRP -09.06.2023

List of creditors as on - 31.08.2023

List of Operational Creditors (Government Dues)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC, if applicable
1	CGST & Central Excise Division II	Yes	-	28.08.2023	a. Tax Rs. 8,89,09,541/- b. Interest Rs.9,21,74,269/- + Late Fee Rs. 2,180/- (18,10,85,990/-)	8,89,09,541.00	Government Dues	-	-	No	83.76%	-	-	-	9,21,76,449.00	Principal Amount is admitted and Interest and late fees is under Verification.

Sd-

Pramodkumar Ramesh Ladda

Deemed Resolution Professional

For: - LAS Cargo Private Limited

IP Registration No.: IBBI/IPA-002/IP-N00694/2018-2019/12148

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